

**Defective Case Register from 2024-03-11 to 2024-03-11**

| Sl.NO. | Filing No          | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.  |
|--------|--------------------|----------------------------------|-------------------|--|
| 1      | D-CRLA/6684/2024   | SATYABRATA MOHANTY               | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>CODE NOT CORRECTLY INDICATED  |
| 2      | D-WP(C)/9623/2024  | BISWAJIT MOHAPATRA               | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 3      | D-CONTC/10303/2024 | ADV                              | 2024-03-11        | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 4      | D-GUAP/9262/2024   | TUSAR KUMAR MISHRA               | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 5      | D-WP(C)/9408/2024  | SHARMISTHA SAMAL                 | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 6      | D-WP(C)/10359/2024 | SURYAKANTA DASMOHAPATRA          | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 7      | D-CRLMC/6936/2024  | GOKULANANDA SAHU                 | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 8      | D-WP(C)/10559/2024 | KRUSHNA CHANDRA DASH             | 2024-03-11        | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 9      | D-WP(C)/7800/2024  | NIRANJAN PANDA                   | 2024-03-11        | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION<br>1.HC LAA FEE OF RS 10 /- NOT PAID IN V.NAMA 2.ANNX 2 NOT ATTESTED |
| 10     | D-WP(C)/10583/2024 | GOPINATH SETHI                   | 2024-03-11        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 11     | D-CMP/7668/2024    | BHABANI SANKAR DAS               | 2024-03-11        | 1.ANNX 5 IS NOT A COMPLETE DOCUMENT 2.C.COPY OF ANNX 5 NOT FILED   |

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| 12 | D-CRLMC/6005/2024  | ANIRUDHA DAS  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 13 | D-WP(C)/9649/2024  | RABINDRA KUMAR PATNAIK                                | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>THE DATES MENTIONED VIDE ANNEX 1 AND 2 NOT TALLY WITH THE DATES MENTIONED IN INDEX AND ANNEXS FILED                       |
| 14 | D-RPFAM/10536/2024 | DAYANANDA MOHAPATRA                                   | 2024-03-11 | 3-AUTHENTICATION FEE IS DEFICIENT.<br><br>DEFICIT AU. FEE OF RS. 6.25/- TO BE PAID.  |
| 15 | D-WP(C)/8987/2024  | BIDYADHAR PRADHAN                                     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 8,12,13,17 NOT NEAT AND LEGIBLE  |
| 16 | D-BLAPL/7150/2024  | SUBODH KUMAR MOHANTY                                  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>Page marking not properly,page no 18 not found as per found.  |
| 17 | D-CONTC/8522/2024  | SUPRIYO RANJAN MAHAPATRA                              | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>1.ACWF OF RS 10 /- NOT PAID<br>2.CODE NOT CORRECTLY INDICATED   |
| 18 | D-CMP/8032/2024    | PRAFULLA CHANDRA ACHARYA                              | 2024-03-11 | 3-AUTHENTICATION FEE IS DEFICIENT.<br><br>1.DEFICIT A.FEE OF RS 16.50 /- NOT PAID<br>2.HCBA FEE OF RS 50 /- NOT PAID   |
| 19 | D-CMP/9595/2024    | DWARIKA PRASAD MOHANTY                                | 2024-03-11 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 20 | D-OTAPL/10376/2024 | TUSHAR KANTI SATAPATHY, SR. S.C (GST, C.T AND CUSTOM) | 2024-03-11 | 1.CODE NOT INDICATED<br>2.SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED   |

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| 21 | D-WP(C)/10825/2024 | ER. DEBASHISHA HOTA    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PG. NOS. 15, 16 AND 17 NOT NEAT AND LEGIBLE.  |
| 22 | D-WP(C)/7880/2024  | NIRANJAN PANDA         | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 23 | D-CONTC/9127/2024  | ADV.                   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 24 | D-BLAPL/7172/2024  | APURBA DAS             | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>Page marking not in I.A   |
| 25 | D-WP(C)/9481/2024  | RABINDRA KUMAR PATNAIK | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1.IN IA,PARAGRAPH STATED IN DECLARATION OF THE AFFIDAVIT NOT PROPERLY FURNISHED 2.AS PER INDEX THE ANNEX 8 IS NOT CORRECTLY MARKED AT PAGE 28 3.DATE OF APPOINTMENT ORDER DTD 07.08.09 UNDER ANNEX 1 OF THE INDEX NOT TALLY WITH PARA 1 OF THE PETITION |
| 26 | D-WP(C)/10358/2024 | MADHAB LAL AGARWAL     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 27 | D-WP(C)/10225/2024 | MERUSAGAR SAMANTARAY   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 28 | D-BLAPL/7153/2024  | AMIT BISWAL            | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 29 | D-CRLA/6560/2024   | JNYANANANDA PANDA      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>24-LIMITATION NOT IN TIME / EXPIRED.<br>1.DELAY OF 10 DAYS 2.CODE NOT CORRECTLY INDICATED<br>3.SYNOPSIS AND DATE CHART NOT FILED  |
| 30 | D-CRLMC/6291/2024  | SAMARENDRA BAHADUR     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 31 | D-BLAPL/7209/2024  | AKSHAYA KUMAR SUBUDHI  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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|    |                    |                        |            | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>Page no. 14 not neat Welfare fund of Rs.50/- not paid   |
| 32 | D-ABLAPL/7301/2024 | SARAT KUMAR JENA       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 33 | D-CRLMC/6303/2024  | SUSANTA KUMAR BARAL    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>1.OCCUPATION OF DEPONENT NOT STATED IN AFFIDAVIT 2.COPY OF ORDER DATED 19.07.2023 PASSED IN CRLMC 2924/2024 NOT FILED   |
| 34 | D-WP(C)/10749/2024 | SIBA PRASAD PATRA      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 35 | D-WP(C)/9690/2024  | LAXMI PRASAD DWIVEDY   | 2024-03-11 | WELFARE FEE OF RS 50 /- TO BE PAID   |
| 36 | D-WP(C)/9100/2024  | ANIL KUMAR BEHERA      | 2024-03-11 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 37 | D-WP(C)/10436/2024 | TUSHAR KANTA NAYAK     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 38 | D-CMAPL/8369/2024  | RAMAKANTA PANDA        | 2024-03-11 | PROVISION OF LAW NOT CORRECTLY FURNISHED   |
| 39 | D-BLAPL/7198/2024  | RAMAKANTA MISHRA       | 2024-03-11 | 1.Petition not correctly addressed to Honble Court 2. Name of petitioner in synopsis ,date chart and affidavit not correctly furnished   |
| 40 | D-WP(C)/7897/2024  | MAHENDRA KUMAR SAHOO   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 41 | D-WP(C)/8270/2024  | SUBRAT KUMAR NAYAK     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.PAGE 8,11 TO 18,30 TO 33 NOT NEAT AND LEGIBLE |
| 42 | D-ABLAPL/7248/2024 | BISWARANJAN DALAI      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 43 | D-ABLAPL/7230/2024 | BIJAY KUMAR BEHERA     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 44 | D-WP(C)/9682/2024  | NILAKANTHA JUJHARSINGH | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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| 45 | D-WP(C)/8646/2024  | MANOJ KUMAR PATI         | 2024-03-11 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 46 | D-BLAPL/7184/2024  | AMLAN SHAKTI PAUL        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>page24 not legible.   |
| 47 | D-CONTC/9882/2024  | ADV.                     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 48 | D-WP(C)/7899/2024  | MAHENDRA KUMAR SAHOO     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 49 | D-ABLAPL/7257/2024 | SAMBEET PATTANAYAK       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 50 | D-WP(C)/10573/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-03-11 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 51 | D-BLAPL/7173/2024  | JAGAJIBAN PRADHAN        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. page no. 9 , 10 not neat and legible.<br>2.Age of the petition not tally with rejection order. |
| 52 | D-CONTC/9633/2024  | ADV                      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 53 | D-WP(C)/10748/2024 | SIBA PRASAD PATRA        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 54 | D-WP(C)/9396/2024  | SAROJ KUMAR BHUYAN       | 2024-03-11 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 55 | D-WP(C)/9445/2024  | LAXMI PRASAD DWIVEDY     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 56 | D-BLAPL/7194/2024  | S.S.RAY (2)              | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 57 | D-ABLAPL/7219/2024 | SAROJ KUMAR PADHI        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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|    |                    |  |            | Page No 8 Annex-1 not neat and legible.  |
| 58 | D-CRLA/6682/2024   | RAMANI KANTA<br>PATTANAIK                                | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1.DELAY OF 72 DAYS 2.DEFICIT A.FEE OF RS 14.30 /- TO BE PAID ON C.COPY OF JUDGEMENT |
| 59 | D-ABLAPL/7255/2024 | BICHITRA NARAYANA<br>SATAPATHY                           | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 60 | D-WP(C)/10661/2024 | BHAGYADHAR SWAIN   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 61 | D-CRLMC/7087/2024  | SANDIPANI NAYAK  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br>PAGE 20 NOT LEGIBLE   |
| 62 | D-BLAPL/7111/2024  | JUGALA KISHORE PANDA                                     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 63 | D-ABLAPL/7337/2024 | SARTHAK MISHRA   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 64 | D-ABLAPL/7273/2024 | PRONOY MOHANTY   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>Page no. 27 not neat  |
| 65 | D-OTAPL/10373/2024 | TUSHAR KANTI<br>SATAPATHY,SR.S.C(GST,CT AND CUSTOM)      | 2024-03-11 | 1.CODE NOT INDICATED<br>2.PARAGRAPHS NOT PROPERLY NUMBERED   |
| 66 | D-CMP/10079/2024   | ACHYUTANANDA<br>PATTANAIK                                | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 67 | D-CONTC/9821/2024  | ADV  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 68 | D-WP(C)/7863/2024  | PRAMOD CHANDRA<br>SEJPADA                                | 2024-03-11 | PUT UP FOR S.R AFTER INDEX IS PAGEMARKED   |
| 69 | D-WP(C)/10377/2024 | SURYAKANTA<br>DASMOHAPATRA                               | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 70 | D-WP(C)/7817/2024  | DR. BINODA KUMAR<br>MISHRA                               | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>ANNX 17,27,29,30,32,35,36,37,40,41 NOT NEAT   |
| 71 | D-ABLAPL/7228/2024 | NIKUNJA KUMAR ROUT                                       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 72 | D-WP(C)/10750/2024 | SIBA PRASAD PATRA  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 73 | D-OTAPL/10539/2024 | TUSHAR KANTI<br>SATAPATHY, SR. S.C (GST, C.T AND CUSTOM) | 2024-03-11 | PARAGRAPHS IN THE APPEAL NOT PROPERLY NUMBERED.  |

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| 74 | D-BLAPL/7126/2024  | JYOTIRMAYA SAHOO       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 75 | D-CMP/9687/2024    | KHIROD KUMAR SWAIN     | 2024-03-11 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .<br>THIS MAY BE REGISTERED AS WP(C)  |
| 76 | D-BLAPL/7195/2024  | DR.KEDAR NATH TRIPATHY | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>page31,34,38,48,147to152,154,156 not legible. |
| 77 | D-BLAPL/7200/2024  | T.N.MURTY              | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>D.c. fee of Rs.2/- not paid   |
| 78 | D-WP(C)/7896/2024  | MAHENDRA KUMAR SAHOO   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>PG. NOS. 13, 14 NOT NEAT AND LEGIBLE.   |
| 79 | D-WP(C)/9534/2024  | SHARMISTHA SAMAL       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 80 | D-CONTC/9439/2024  | ADV.                   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 81 | D-WP(C)/9047/2024  | LAXMI PRASAD DWIVEDY   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 82 | D-ABLAPL/7333/2024 | SK. ZAFARULLA          | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 83 | D-CONTC/10304/2024 | ADV                    | 2024-03-11 | 17-REFERENCE CERTIFICATE NOT FURNISHED.   |
| 84 | D-WP(C)/10097/2024 | CHITTARANJAN PATNAIK   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 85 | D-CONTC/10121/2024 | ADV                    | 2024-03-11 | THE NAME OF FATHER OF THE PETNR WRONGLY MENTIONED IN AFFIDAVIT  |
| 86 | D-CONTC/9601/2024  | ADV.                   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 87 | D-ABLAPL/7334/2024 | PURNA CHANDRA MOHARANA | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  |

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|    |                    |                         |            | P.S. no in synopsis not tally with F.I.R. 2.page no.16 7 17 n0t neat.  |
| 88 | D-WP(C)/7852/2024  | KISHORE KUMAR MISHRA    | 2024-03-11 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  |
| 89 | D-WP(C)/10233/2024 | PRAVAT KUMAR PANDA      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 90 | D-BLAPL/7192/2024  | SARADA PRASAD DASH      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 91 | D-BLAPL/6617/2024  | SURYAKANTA DASMOHAPATRA | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>page-mark not furnished in index Annex.1.Title of the petitioners father not tally with rejection order.                        |
| 92 | D-CMP/9077/2024    | GOPAL PRASAD JENA       | 2024-03-11 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .<br>AN APPEAL LIES TO THE DISTRICT JUDGE AGAINST THE IMPUGNED ORDER UNDER ORDER 39 RULE 1 AND 2   |
| 93 | D-ABLAPL/7302/2024 | KISHORE KUMAR MISHRA    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>Page nos. 13 to 16 not neat  |
| 94 | D-WP(C)/10135/2024 | RAMESH CHANDRA OJHA     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 95 | D-BLAPL/7190/2024  | DEEPAK KU SAHOO         | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>page14 not legible.  |
| 96 | D-CONTC/9059/2024  | SARAT KUMAR BEHERA      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 97 | D-BLAPL/7188/2024  | JITENDRA SAMANTARAY     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 98 | D-BLAPL/7218/2024  | ANIRUDHA DAS            | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>. paragraphs of the petition , not correctly furnished in the declaration of affidavit. |
| 99 | D-CMAPL/10266/2024 | ADV                     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1.C.COPY OF IMPUGNED ORDER NOT FILED .TYPE COPY FILED   |



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| 100 | D-<br>CONTC/10275/2024 | ADV                            | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 101 | D-WP(C)/10475/2024     | KSHIROD KUMAR ROUT             | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 102 | D-<br>ABLAPL/7311/2024 | DEBENDRA NARAYAN<br>PATTANAİK  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 103 | D-RSA/9874/2024        | DHANANJAYA MUND                | 2024-03-11 | 1-COURT FEE IS DEFICIENT.<br>D.C.F OF RS 2678.25 TO BE PAID  |
| 104 | D-<br>ABLAPL/7235/2024 | JAGABANDHU SAHU                | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 105 | D-<br>ABLAPL/7227/2024 | SIDHARTHA DAS                  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 106 | D-<br>ABLAPL/7266/2024 | DIPAK KUMAR SAHOO              | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>page9,14,15,20 not legible.  |
| 107 | D-<br>ABLAPL/7327/2024 | SANTOSH KUMAR<br>MAHANTY       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 108 | D-CONTC/9636/2024      | ADV.                           | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 109 | D-<br>ABLAPL/7252/2024 | BICHITRA NARAYANA<br>SATAPATHY | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 110 | D-WP(C)/9651/2024      | RABINDRA KUMAR<br>PATNAİK      | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>14-NOT PROPERLY INDEXED.<br><br>INDEX NOT PAGE MARKED 2. IN THE AFFIDAVIT OF IA, THE NAME MENTIONED IN SOLEMNLY AFFIRMED BEFORE ME NOT TALLY WITH THE NAME MENTIONED IN AFFIDAVIT |
| 111 | D-<br>CONTC/10299/2024 | ADV                            | 2024-03-11 | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 112 | D-<br>CRLMC/6030/2024  | SUSANTA KUMAR<br>TRIPATHY      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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| 113 | D-ABLAPL/7303/2024 | KISHORE KUMAR MISHRA    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. paragraphs of the petition not correctly furnished in the declaration. 2.page no.31 not neat and legible. 3. petitioner no.2 not Executants in V.nama also address not furnished . |
| 114 | D-WP(C)/10417/2024 | NIRMAL RANJAN ROUSTRAY  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 115 | D-WP(C)/10562/2024 | KRUSHNA CHANDRA DASH    | 2024-03-11 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 116 | D-WP(C)/9484/2024  | RABINDRA KUMAR PATNAIK  | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>1.IN IA, PARAGRAPH STATED IN DECLARATION OF THE AFFIDAVIT NOT PROPERLY FURNISHED 2.PAGE 14 NOT NEAT AND LEGIBLE<br>3.SYNOPSIS NOT FILED 4.DATE OF APPOINTMENT ORDER DTD 07.08.09 UNDER ANNX 1 OF THE INDEX NOT TALLY WITH PARA 1 OF THE PETITION      |
| 117 | D-CONTC/10306/2024 | ADV                     | 2024-03-11 | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 118 | D-BLAPL/7199/2024  | BIJAYANANDA DASH        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>Page nos. 25,26 27 not neat and legible<br>Page nos. 42 and 43 are incomplete   |
| 119 | D-WP(C)/7837/2024  | DR. BINODA KUMAR MISHRA | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>ANNX 27,30,32,35,36,37 AND 40 NOT NEAT   |
| 120 | D-CMP/10236/2024   | SUDEEP KUMAR SARANGI    | 2024-03-11 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .<br><br>THIS MAY BE REGISTERED AS RSA   |
| 121 | D-ABLAPL/7298/2024 | DURGA PRASAD PANDA      | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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|     |                    |  |            | Index not properly page marked   |
| 122 | D-ABLAPL/7262/2024 | BIBHUTI BHUSAN SWAIN                             | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 123 | D-BLAPL/7179/2024  | TAPAS KUMAR ACHARYA                              | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 124 | D-CONTC/8949/2024  | ADV.   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>CODE NOT INDICATED  |
| 125 | D-BLAPL/7101/2024  | DR. SUBRAT KUMAR SAHU                            | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1. As per rejection order dtd.6-2-2024 vide annex.2,counsel not correctly furnished in 5th petition page no.3.  |
| 126 | D-CRLMC/6047/2024  | AMITAV TRIPATHY                                  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 127 | D-WP(C)/7893/2024  | MAHENDRA KUMAR SAHOO                             | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PG. NOS. 12 AND 13 NOT LEGIBLE AND NEAT.  |
| 128 | D-OTAPL/10507/2024 | TUSHAR KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM) | 2024-03-11 | SYNOPSIS AND DATE CHART NOT ALPHABETICALLY PAGINATED   |
| 129 | D-WP(C)/9560/2024  | AGASTI KANUNGO                                   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 130 | D-CONTC/10310/2024 | ADV  | 2024-03-11 | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 131 | D-ABLAPL/7321/2024 | SATYAJIT MOHAPATRA                               | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>page no. 11 not neat.  |
| 132 | D-WP(C)/9092/2024  | ANIL KUMAR BEHERA                                | 2024-03-11 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 133 | D-WP(C)/10244/2024 | TUSHAR KANTA NAYAK                               | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 134 | D-CMP/9247/2024    | BIBEKANANDA BAISAKH                              | 2024-03-11 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER   |

|     |                    |                       |            |   |
|-----|--------------------|-----------------------|------------|---|
|     |                    |                       |            | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 135 | D-BLAPL/7217/2024  | KIRTAN DANG           | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. Page nos.17 , 20 not neat. 2. Order dtd. 17-2-2024 in annex.3, not correctly furnished in the index. |
| 136 | D-WP(C)/10393/2024 | DURGA PRASAD JENA     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 137 | D-ABLAPL/7272/2024 | PRAMODA KUMAR MISHRA  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 138 | D-WP(C)/10772/2024 | CHANDRAKANTA PRADHAN  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 139 | D-WP(C)/10162/2024 | PARSURAM PARIJA       | 2024-03-11 | 1-COURT FEE IS DEFICIENT.<br><br>DEFICIT COURT FEE OF RS 12 /- NOT PAID   |
| 140 | D-CONTC/9009/2024  | ADV                   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 141 | D-FAO/10289/2024   | KUNAL KUMAR SWAIN     | 2024-03-11 | NEAT COPIES OF PGS. 12, 13, 16, 17, 28 AND 29 NOT FILED.  |
| 142 | D-WP(C)/9725/2024  | KAILASH CHANDRA SAHOO | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>HC LAA WELFARE FEE OF RS 10 /- NOT PAID  |
| 143 | D-BLAPL/7118/2024  | HIMANSHU BHUSAN DASH  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>Page nos 10 , 15 not neat.   |
| 144 | D-WP(C)/9885/2024  | G.P.DUTTA             | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.  |
| 145 | D-ABLAPL/7332/2024 | ROHIT RANJAN RAY      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 146 | D-CONTC/8774/2024  | ADV.                  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 147 | D-CONTC/10552/2024 | ADV                   | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 148 | D-CRLMP/6767/2024  | LALIT KUMAR MAHARANA  | 2024-03-11 | OP NO.2 BEING MINOR NOT REPRESENTED IN C.T  |
| 149 | D-CONTC/10682/2024 | ADV.                  | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 150 | D-<br>CONTC/10311/2024  | ADV                     | 2024-03-11 | 17-REFERENCE CERTIFICATE NOT FURNISHED.   |
| 151 | D-WP(C)/10193/2024      | PARSURAM PARIJA         | 2024-03-11 | 1-COURT FEE IS DEFICIENT.<br>DEFICIT COURT FEE OF RS 6 /- NOT PAID  |
| 152 | D-CONTC/9794/2024       | ADV                     | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 153 | D-<br>RVWPET/10834/2024 | KIRTAN DANG             | 2024-03-11 | PUT UP FOR S.R ALONGWITH RSA 470/18 DISPOSED OF ON 22.12.23   |
| 154 | D-BLAPL/7187/2024       | SAURAV TIBREWAL         | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 155 | D-WP(C)/9237/2024       | BIDYADHAR PRADHAN       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 156 | D-CONTC/8377/2024       | ADV.                    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>17-REFERENCE CERTIFICATE NOT FURNISHED.<br><br>1.CODE WRONGLY INDICATED                                  |
| 157 | D-BLAPL/7161/2024       | KURESH PRASAD DASH      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 158 | D-WP(C)/9094/2024       | ANIL KUMAR BEHERA       | 2024-03-11 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 159 | D-WP(C)/8699/2024       | RABI NARAYAN MOHANTY    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 160 | D-WP(C)/9729/2024       | KUNJA SUNDAR DAS        | 2024-03-11 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>PG. NOS. 8 TO 12 NOT LEGIBLE AND NEAT.  |
| 161 | D-CMP/7030/2024         | NIRANJAN LENKA          | 2024-03-11 | 8-CAUSE TITLE NOT IN ORDER.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br><br>STATUS OF PARTIES IN COURT BELOW NOT FURNISHED                       |
| 162 | D-WP(C)/10567/2024      | PRAGNAYA NADNA PATTNAIK | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 163 | D-ABLAPL/7278/2024 | JYOTIRMAYA SAHOO            | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 164 | D-WP(C)/9095/2024  | ANIL KUMAR BEHERA           | 2024-03-11 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION<br>C FEE OF RS. 2/- TO BE PAID |
| 165 | D-ABLAPL/7264/2024 | KARUNAKAR NAYAK             | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 166 | D-CONTC/10551/2024 | ADV                         | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 167 | D-WP(C)/7872/2024  | KURESH PRASAD DASH          | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>PAGE 9 TO 16 NOT PROPERLY TAGGED  |
| 168 | D-BLAPL/7260/2024  | SUSHANTA HARICHANDAN        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 169 | D-ABLAPL/7323/2024 | SASANKA SEKHAR SATAPATHY    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>page no. 14 not neat.  |
| 170 | D-ABLAPL/7207/2024 | SANTOSH KUMAR DWIVEDY       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 171 | D-CMP/8365/2024    | ISWAR CHANDRA PRADHAN       | 2024-03-11 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 172 | D-WP(C)/7847/2024  | LAKSHMAN MISHRA             | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>ANNX 1 NOT LEGIBLE  |
| 173 | D-WP(C)/7884/2024  | PARESH KUMAR MOHANTY        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 174 | D-ABLAPL/7226/2024 | SIDHARTHA DAS               | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 175 | D-WP(C)/10651/2024 | MANORANJAN PADHI            | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 176 | D-ABLAPL/7253/2024 | BICHITRA NARAYANA SATAPATHY | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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| 177 | D-CMP/10328/2024   | RAGHUNATH BISWAL         | 2024-03-11 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 178 | D-WP(C)/10382/2024 | KAILASH CHANDRA SAHOO    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 179 | D-CMP/9979/2024    | KHIROD KUMAR SWAIN       | 2024-03-11 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 180 | D-WP(C)/10231/2024 | PRAVAT KUMAR PANDA       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 18 TO 21 ARE NOT LEGIBLE  |
| 181 | D-ABLAPL/7331/2024 | AJIT KUMAR RAUT          | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. Annex.2 not furnished in the index.<br>2.page no. 11 ,12 not neat and legible. 3. op.party not furnished in V.nama.  |
| 182 | D-WP(C)/8540/2024  | PRADEEP KUMAR PANDA      | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>LEGIBLE COPY OF PG. NOS. 21, 34, 35 AND 36 TO BE FILED.  |
| 183 | D-BLAPL/7171/2024  | SANTOSH CHANDRA ATABUDHI | 2024-03-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>Page no 50,51 not neat and legible.  |
| 184 | D-WP(C)/9093/2024  | ANIL KUMAR BEHERA        | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1. PAGE 25 NOT NEAT 2. ANNEX 8 NOT FILED  |

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| 185 | D-CONTC/9603/2024  | ADV.                    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 186 | D-CONTC/8541/2024  | ADV.                    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 187 | D-CONTC/9704/2024  | ADV.                    | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 188 | D-FAO/8516/2024    | PRASANTA KUMAR TRIPATHY | 2024-03-11 | 1.VALUE OF APPEAL NOT CORRECTLY FURNISHED 2.RECEIPT SHOWING DEPOSIT OF ENTIRE AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED   |
| 189 | D-CRLMC/6009/2024  | AMLAN SHAKTI PAUL       | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 42 AND 44 NOT ATTESTED   |
| 190 | D-CONTC/8776/2024  | ADV.                    | 2024-03-11 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 191 | D-WP(C)/10283/2024 | C.ANANDA RAO            | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>C. COPY OF ORDER DT 11.10.2023 VIDE ANNEX 4 NOT TALLY WITH THE INDEX |
| 192 | D-CRLMC/6036/2024  | INDRAMANI SAHOO         | 2024-03-11 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br>HCBF RS 50/- NOT FILED                                  |
| 193 | D-CONTC/10300/2024 | ADV                     | 2024-03-11 | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 194 | D-WP(C)/10553/2024 | KRUSHNA CHANDRA DASH    | 2024-03-11 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |



**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-03-2024 (CASES FILED BEFORE 2024)**

| <b>Sl no.</b> | <b>Filing Number</b> | <b>Case Number</b> | <b>Advocate for Petitioner/Caveator</b> | <b>Defects as per S.R.</b>  |
|---------------|----------------------|--------------------|---|---|
| 1             | MACA/757/2022        | MACA/757/2022      | PRADEEP<br>KUMAR<br>MISHRA              | 18. CERTIFIED<br>COPY OF<br>TRIAL/APPELLATE<br>COURT ORDER<br>NOT FILED |